

**Central Administrative Tribunal, Lucknow Bench, Lucknow.**

**CCP No. 19/2007 in O.A. No. O.A. No.299/2001**

This the 23rd day of July, 2008

**Hon'ble Shri A.K.Gaur, Member (J)  
Hon'ble Dr. A.K.Mishra, Member (A)**

Jagdish Parsed aged about 48 years son of Ram Dass resident of Village Bhulasi, Post Malihabad, District Lucknow and 5 others

**Applicant**

By Advocate: Balram Yadav

**Versus**

1. Sri B.N. Mathur General Manager N.R., Baroda House , New Delhi and others.

**Respondents**

By Advocate: Sri Praveen Kumar for Sri M.K.Singh

**ORDER (ORAL)**

**By Hon'ble Sri A.K. Gaur, Member (J)**

*Wima fali* we are satisfied that the contempt petition has been filed after a lapse of more than one year. It is accordingly dismissed and notices are discharged.

  
**Member (A)**

  
**Member (J)**

**HLS/-**